

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

07/12/16

अपर मुख्य न्यायिक मजिस्ट्रेट

कोर्ट नं-2 गाजियाबाद

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
<u>निम्नलिखित</u>	4096/15	सद	MVA Act	इन्डियन	100=00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	4089/15	य/ राहुल	"	मिर्जापुर	100=00	
	4079/15	य/ महेरा	"	मिर्जापुर	100=00	
	4087/15	य/ प्रबोध	"	विष्णुगढ़	100=00	
	4077/15	य/ इरफान	"	मिर्जापुर	100=00	
	4074/15	य/ रजनीश	"	इन्डियन	100=00	
	4064/15	य/ नएक	"	मिर्जापुर	100=00	
	4063/15	य/ अरुण	"	इन्डियन	100=00	
<u>निम्नलिखित वाद - Nil</u>						

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